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CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 709/94

Transfer Application No.

Date of Decision 18.10.1995

N.B.Sawant.

Petitioner/s

Shri L.V.Talavalikar.

Advocate for
the Petitioners

Versus

Union of India & Ors.

Respondent/s

Shri E.P.Badrinarayanan.

Advocate for
the Respondents

CORAM :

Hon'ble Shri. B.S.Hegde, Member(J),

Hon'ble Shri. P.P.Srivastava, Member(A).

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?


(B.S. HEGDE)

MEMBER (J).

and there have also been verdicts in favour of similarly placed persons, all the four cases were disposed of with costs. In the circumstances, the applicant has prayed for the following